

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.118/(MAH)/2012

CORAM:

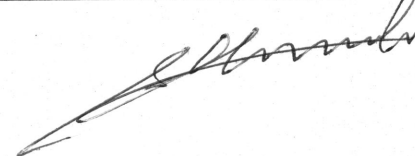
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: D. H. Narayansa
V/s.
M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	S. B. Holchale	Adv. for Petitioner	
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COMMON ORDER

T.C.P. No. 114/397-398/CLB/MB/MAH/2009

T.C.P. No. 118/163/CLB/MB/MAH/2012

1. Ld. Counsel Mr. Navroze Sirvay, appeared for the Petitioner and Ld. Counsel Mr. M.S. Bhardwaj for Respondent are present. In respect of **Company Application No. 83/2016**, since it was served recently, therefore, time is sought for due reply. Time is granted. It is directed to file reply on or before 27.01.17.
2. The Petitions along with Application to be fixed for hearing on **16.02.2017**.

Sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 13th January, 2017.